

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 10/08/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. C/A/70639/2016-CU[DB] dated 08/08/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	C/MISC/70387/2016 C/51421/2014	Commissioner CUSTOMS Central EXCISE and SERVICE TAX-Noida C-56/42...SECTOR 62, NOIDA, UTTAR PRADESH 201307
		Name and Address of Respondent
2		GOPAL KRISHNA AND SONS NEAR SURBHI GAS MOTIAN KHAN MANDI GOVINDGARH,, MANDI GOVINDGARH ,PUNJAB

Copy ToAdvocate(s) / Consultant(s):

3 Bar Association, CESTAT, Allahabad

4 Director Publications, Customs, Excise. I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

8 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File


 Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

**REGIONAL BENCH : ALLAHABAD
COURT No. I**

**MISC Application No. C/MISC/70387/2016
APPEAL No.C/51421/2014-CU[DB]**

(Arising out of Order-in-Appeal No. NOI/EXCUS/000/APPL/185/13-14
dated 24/09/2013 passed by Commissioner of Central Excise & Customs
(Appeals), Noida)

For approval and signature:

Hon'ble Mr. Anil Choudhary, Member (Judicial)
and

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen
4.	Whether order is to be circulated to the Department Authorities?	Yes

Commissioner of Customs & C.E., Noida

Appellant

Vs.

M/s Gopal Krishna & Sons,

Respondent

Appearance:

Shri D.K. Deb, Assistant Commissioner (AR),
None

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)
Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 08/08/2016
Date of Decision : 08/08/2016

Final ORDER NO. 70639/2016



Per: Anil Choudhary

Appeal is disposed of as withdrawn, under the litigation policy, as prayed in Miscellaneous Application No. C/MISC/70387/2016, without entering into merits of the case.

(Dictated in Court)

— Sd —

(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)

— Sd —

(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

akp

प्रमाणित प्रतिलिपि / Certified True Copy

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सहायक पंजीकार / Asstt. Registrar
सीमा शुल्क, राजस्व शुल्क एवं सेवा कर
अपील अधिकांश / (C.E.S.T.A.T.)
33, एम. सी. मार्ग, अलाहाबाद-201001
33, M. C. MARG, ALLAHABAD-201001

